

**COURT-II**  
**BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
(APPELLATE JURISDICTION)

**Appeal No. 186 of 2014**

**Dated :** **5<sup>th</sup> November, 2014**

**Present:** **Hon'ble Mr. Rakesh Nath, Technical Member**  
**Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the matter of:**

**Financial Technologies (India) Ltd. ... Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Vishrov Mukherjee

Counsel for the Respondent(s) : Mr. Nikhil Nayyar  
Mr. Dhananjay Baijal for R-1

**ORDER**

At the request of the learned counsel for the parties, post the matter for hearing on **7<sup>th</sup> November, 2014**.

**(Justice Surendra Kumar)**  
**Judicial Member**

**(Rakesh Nath)**  
**Technical Member**

vt/vg